

(b) and (c). A statement showing country-wise import of raw films during 1955 to 1958 (January-April, 1958) is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 40].

(d) The declared stock of raw films as on the 30th June, 1958 was 8.59 million feet.

(e) Raw films are licensed during the current half year to Established Importers on a quota of 60 per cent. Gen. and 60 per cent. Soft. Certain imports are also effected through State Trading Corporation on rupee payment and licences are also proposed to be granted on Export Promotion basis.

Fuel Injection Equipment and Pumps

547. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Commerce and Industry be pleased to state:

(a) the total production of fuel injection equipment and pumps during 1958 so far; and

(b) the steps taken to increase the production of these items?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) In the first half of 1958, production was of the value of about Rs. 92 lakhs, as detailed in the statement laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 41].

(b) Within the available foreign exchange, every assistance is being given to the manufacturing firms for the import of raw materials, semi-finished and finished components to increase their production, in accordance with the approved programmes of manufacture.

Fixation of Minimum Wages

548. { Sardar Iqbal Singh:
Shri Ram Krishan:
Shri D. C. Sharma:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 2044 on the 7th May, 1953 and state:

(a) whether the recommendations made by the Revision Committee in regard to the notification fixing minimum wages for the workers employed in the construction works under the Central Government have since been examined; and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The recommendations made by the Revision Committee in its 6th meeting have been duly considered and all the Employing Ministries have been requested to furnish proposals for revision of minimum rates of wages in the Central sphere undertakings keeping in view the recommendations of the Committee, direct to the Chief Labour Commissioner, who is the Chairman of the Revision Committee, so that those specific proposals can be considered at the next meeting of the Revision Committee. In the meanwhile, the recommendations of the 3rd and 5th meetings of the Revision Committee in respect of the workers employed in the construction works have been notified and objections and suggestions have been invited by the 5th October, 1958.

Export of Monkeys

549. { Sardar Iqbal Singh:
Shri Ram Krishan:
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of monkeys exported to foreign countries from 1st November, 1957 to 31st March, 1958 and